

Prohibition Policy

3918. **Shri Lobo Prabhu:** Will the Minister of Home Affairs be pleased to state:

(a) whether in view of a recent Supreme Court decision regarding the Prohibition *vis-a-vis* Fundamental Rights of tappers to pursue their occupation, Government have under consideration a proposal to review the Prohibition Policy; and

(b) if so, the final decision taken in the matter?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) It is not clear which Supreme Court decision is being referred to. But Government of India have no proposal under consideration to review the Prohibition Policy on the basis of any recent Supreme Court decision.

(b) Does not arise.

Incentives to Teachers

3919. **Shri Lobo Prabhu:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that the Mysore Government give a bonus to the teachers and schools on the basis of the results of their students; and

(b) whether Government propose to recommend this to other States in order to mitigate the indifference of teachers to the progress of their students?

The Minister of State in the Ministry of Education (Shri Bhagwat Jha Azad): (a) and (b). Information is being collected and will be placed on the Table of the House.

Literacy

3920. **Shri Lobo Prabhu:** Will the Minister of Education be pleased to state:

(a) the percentage of the enrolment in primary schools in the country,

which leaves without becoming literate;

(b) whether Government have considered that the most rewarding form of compulsion is to enforce attendance on those once enrolled till they become literate; and

(c) if so, the measures proposed to be taken by Government in this regard?

The Minister of State in the Ministry of Education (Shri Bhagwat Jha Azad): (a) According to the Education Commission, the percentage of drop outs at the primary stage is about 56 for boys and 62 for girls.

(b) and (c). Yes, Sir. But in the existing social and economic conditions, enforcement of compulsion is not very practicable. Instead, effort is made to eliminate wastage and ensure attendance by provision of suitable incentives and other persuasive measures.

Seniority list of State Officials after Re-organisation

3921. **Shri K. Lakkappa:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government have settled the seniority list of officials of all the States after the reorganisation of States on linguistic basis; and

(b) if so, the details of the lists according to each Department and State?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) and (b). A State-wise statement showing the number of officials for whom seniority lists had to be prepared, and the number for whom the lists had been finalised up to 1st June 1967, is laid on the Table of the House. [Placed in Library. See No. LT-333/67]. Department-wise break-up of figures is not available.